# GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

# LOK SABHA

# UNSTARRED QUESTION NO.2283 TO BE ANSWERED ON 08.07.2019

# SETTING UP OF E-HUBS TO PROMOTE ENTREPRENEURSHIP

#### 2283. SHRI SHIVAKUMAR C. UDASI:

# Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Government is promoting entrepreneurship through additional financial assistance, training and mentorship and if so, the details thereof;

(b) the number of entrepreneurs connected to peers, mentors, incubators and the number of e-Hubs set up to promote entrepreneurship; and

(c) the steps taken by the Government to boost entrepreneurship amongst women, State/UT-wise?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) & (b) To create sustainable livelihood opportunity for the youth of the Country, various skill development programmes are run by the Ministry in the form of long term training programmes through Directorate General of Training (DGT) and short term Skill Training Programmes viz Pradhan Mantri Kaushal Vikas Yojana (PMKVY). These skill training programmes have a customized entrepreneurship orientation module integrated as a section of the employability skills. Under PMKVY, as on 15.06.2019, out of 12,11,463 skilled youth linked to livelihood opportunities, 2,01,143 have taken up self employment / entrepreneurship.

Further, Startup India, a flagship initiative of the Government (launched in January, 2016), intends to build a strong eco-system for nurturing innovation and Startups in the Country that will drive sustainable economic growth and generate large scale employment opportunities. The Government through this initiative aims to empower Startups to grow through innovation and design. Startup India provides the following exemptions/concessions to all Department for Promotion of Industry and Internal Trade (DPIIT) recognized Startups, irrespective of States/UTs:

- (i) 80% rebate on patent filling fees 1,496 startups benefited
- (ii) 50% rebate on trademark filling fees 2,761 startups benefited
- (iii) Income Tax Exemption under Section 80 IAC 94 startups exempted
- (iv) Angel Tax Exemption under Section 56 Intimation emails to 689 startups have been sent regarding receipt of declaration.

(c) To provide competencies and skills to women to make them self employed/ entrepreneurs, Ministry of Women and Child Development has been administering 'Support to Training and Employment Programme for Women (STEP)' Scheme as a 'Central Sector Scheme'. Besides, 'Trade Related Entrepreneurship Assistance and Development (TREAD)' Scheme, administered by Ministry of Micro, Small & Medium Enterprises also envisages economic empowerment exclusively of women through trade related training, information and counseling extension activities related to trades, products, services, etc. Under the Scheme, financial loans are given for capacity building for undertaking self-employment ventures by women in non-farm activities.